

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/01151/2019

HYDERABAD, this the 10th day of March, 2021

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



Smt. Manjeer Kaur, Gr. 'C',
W/o Late Gurubachan Singh,
Aged 49 years, R/o NGRI Quarter No.11/10,
NGRI Colony, Uppal Road,
Hyderabad 500 039.

...Applicant

(By Advocate : Mr.M.Ajay Kumar)

Vs.

1. Union of India rep. by
Its Secretary, Govt. of India,
M/o Science & Technology,
New Delhi.
2. National Geophysical Research Institute (NGRI),
Uppal Road, Hyderabad 500 007,
Rep by its Director.
3. The Section Officer,
National Geophysical Research Institute (NGRI),
Uppal Road, Hyderabad 500 007.Respondents

(By Advocate : Mr. M.Srikanth, SC for NGRI)

ORAL ORDER
(As per Hon'ble Mr. B.V.Sudhakar, Administrative Member)

Through Video Conferencing:

Mr. M. Ajay Kumar, learned counsel for the applicant not present. Mr. M. Srikanth, learned Standing Counsel for Respondents present.



2. The Original Application is with regard to Compassionate Appointment to the applicant. It is submitted by the learned Standing Counsel for Respondents that the Respondents have considered the request of the applicant along with 20 others and they are placing her name before the next Select Committee Meeting. As the prayer of the applicant has been met with, the OA is closed.

3. No order as to costs.

(B.V.SUDHAKAR)

ADMINISTRATIVE MEMBER

(ASHISH KALIA)

JUDICIAL MEMBER

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